

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2553
ANSWERED ON 04.08.2026

SVAMITVA SCHEME

2553. SMT. HIMADRI SINGH:
SHRI PRADEEP PUROHIT:
SHRI LUMBARAM CHOUDHARY:
SHRI CHAVDA VINOD LAKHAMSHI:
SHRI SHIVMANGAL SINGH TOMAR:
DR. MANNA LAL RAWAT:
SHRI PRADEEP KUMAR SINGH:
SHRI BIDYUT BARAN MAHATO:
SHRI CHANDRA PRAKASH CHOUDHARY:
DR. BHOLA SINGH:
SHRI DINESHBHAI MAKWANA:
SHRI CHINTAMANI MAHARAJ:
SHRI BALABHADRA MAJHI:
SHRI ANUP SANJAY DHOTRE:
SHRI KAUSHALENDRA KUMAR:
SHRI SUKHJINDER SINGH RANDHAWA:
SHRI MAHENDRA SINGH SOLANKY:
SHRI ALOK SHARMA:
SHRI CAPTAIN BRIJESH CHOWTA:
SMT. MAHIMA KUMARI MEWAR:
SMT. MALA RAJYA LAXMI SHAH:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SHRI DULU MAHATO:
SMT. ANITA NAGARSINGH CHOUHAN:
SHRI JUGAL KISHORE:
SHRI HARIBHAI PATEL:
SHRI RODMAL NAGAR:
SHRI KHAGEN MURMU:
SHRI RAJPALSINH MAHENDRASINH JADAV:
SHRI YOGENDER CHANDOLIA:
SMT. KAMLESH JANGDE:
SHRI JAGDAMBIKA PAL:
DR. SANJAY JAISWAL:
SHRI DEVUSINH CHAUHAN:
SHRI KANWAR SINGH TANWAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the current status of implementation of the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme and the number of Gram Panchayats of villages covered, property cards distributed to rural families and drone surveys completed, States, districts-wise and including Jharkhand, Maharashtra, Karnataka Chhattisgarh, Madhya Pradesh, Odisha and Gujarat along with Shahdol (Anuppur,

Umaria), Akola and Dakshina Kannada districts and Kutch, Jammu, Ratlam-Jhabua-Alirajpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies;

(b) the status of integration of SVAMITVA data with eGramSwaraj, land records, banking institutions and other digital platforms for facilitating property ownership and access to institutional credit using SVAMITVA cards as collateral, State and district-wise including said States, districts and Lok Sabha Constituencies;

(c) whether the Government has faced any challenges in implementation of the Scheme, particularly with regard to property disputes, survey operations and public awareness and if so, the details thereof, State and district-wise including said States, districts and Lok Sabha Constituencies;

(d) the measures taken to address such challenges and ensure effective implementation of the Scheme, State and district-wise including said States, districts and Lok Sabha Constituencies; and

(e) whether the Government proposes to achieve universal coverage in the remaining villages in a time-bound manner of the Scheme and maximise its socio-economic benefits for rural citizens, including those in Akola district and if so, the details thereof, State and district-wise including said States, districts and Lok Sabha Constituencies?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) As on date, under the SVAMITVA Scheme, drone survey has been completed in 3.30 lakh villages across the country. Further, 3.24 crore Property Cards have been prepared for 1.97 lakh villages, about 2.72 crore Property Cards have been distributed to the property owners. State-wise and district-wise details are at **Annexure-I**

(b) The main objective of the SVAMITVA Scheme is to provide a Record of Rights to property owners in rural inhabited (abadi) areas. The SVAMITVA Scheme is not integrated with eGramSwaraj, as eGramSwaraj is a work-based planning, accounting and monitoring system for Panchayats. To facilitate institutional credit on SVAMITVA Property cards, the Ministry of Panchayati Raj, Department of Financial Services and the State Revenue Departments are working collaboratively to enable wider acceptance of SVAMITVA Property Cards for bank loans. Some banks in States/UTs have started providing loans against SVAMITVA Property Cards. The State Governments are also utilizing the forum of the State Level Bankers' Committee (SLBC) to streamline efforts for acceptance of these Property Cards by banks. 11,147 loans worth Rs 1,713 Crore have been disbursed based on SVAMITVA property cards. Among the said States, 2282 loan worth Rs.185 Crore have been availed on property cards in Gujarat, Maharashtra and Madhya Pradesh. State-wise details are at **Annexure-II**.

(c), (d) and (e) Under the SVAMITVA Scheme, rural inhabited land is demarcated using drone survey and Continuously Operating Reference Stations (CORS) technology to create high accuracy maps of abadi areas of villages. These highly accurate maps help reduce property-related disputes by clearly demarcating property boundaries and creating Record of Rights. Ministry is not aware of any major challenges related to property disputes, survey

operations and public awareness. Furthermore, transparent process of ground verification and dispute resolution ensures that ownership records are finalized fairly and accurately. Ministry of Panchayati Raj provides funds to Survey of India for completion of drone survey and Maps preparation. Subsequent activities such as ground truthing, preparation and distribution of property cards are undertaken by States/UTs. Ministry of Panchayati Raj is continuously engaging with States/UTs and Survey of India for monitoring the progress of the Scheme and for timely completion of the Scheme to achieve its target of covering 3.38 lakh villages within the scheme implementation period.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Un-Starred Question 2553 answered on 04.08.2026 regarding 'SVAMITVA Scheme'.

S. No.	States/Uts	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
1	Andaman & Nicobar Islands	186	186	141	7409	7409
2	Andhra Pradesh	13321	13321	1067	530351	0
3	Arunachal Pradesh	3647	3647	0	0	0
4	Assam	946	946	0	0	0
5	Chhattisgarh	15791	15791	3921	320313	177378
6	Dadra Nagar Haveli & Daman Diu	80	80	75	4397	4397
7	Delhi	31	31	30	8575	0
8	Goa	410	410	410	672646	672646
9	Gujarat	14951	14900	11624	1862759	1271464
10	Haryana	6260	6260	6260	2515646	2515646
11	Himachal Pradesh	15196	14285	364	5419	5395
12	Jammu and Kashmir	4497	4497	2130	81305	81305
13	Jharkhand	757	240	0	0	0
14	Karnataka	27753	26098	5071	1060363	336872
15	Kerala	597	597	0	0	0
16	Ladakh	232	232	225	18788	15623
17	Lakshadweep Islands	10	10	10	13563	13563
18	Madhya Pradesh	43014	43014	40731	6819402	5418319
19	Maharashtra	37819	37729	23657	3970943	3970943
20	Manipur	2555	209	0	0	0
21	Mizoram	568	568	101	14962	1155
22	Odisha	2724	2724	43	3596	3596
23	Puducherry	96	96	92	2801	2801
24	Punjab	12083	10966	386	53591	285
25	Rajasthan	36,277	35975	17085	1568136	1495974
26	Sikkim	1	1	0	0	0
27	Tamil Nadu	3	3	0	0	0
28	Telangana	5	5	0	0	0
29	Tripura	898	19	898	571783	571783
30	Uttar Pradesh	90573	90573	75424	12031301	10448949
31	Uttarakhand	7441	7441	7441	278229	278229
	Total	3,38,722	3,30,854	197186	32416278	27229538

Chhattisgarh

District	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
Balrampur - Ramanujganj	671	671	133	21,589	1,031
Surajpur	666	666	384	44,748	38,728
Korea	188	188	150	752	751
Manendragarh- Chirmiri- Bharatpur	435	435	72	1,132	7
Sakti	683	683	39	4,329	930
Janjgir-Champa	104	104	14	94	17
Surguja	643	643	49	4,004	0
Korba	131	131	13	95	1
Balodabazar- Bhatapara	501	501	291	46,789	33,345
Sarangarh- Bilaigarh	385	385	108	23,644	7,247
Mahasamund	593	593	45	2,349	165
Gariaband	212	212	36	1,147	24
Dhamtari	408	408	191	15,475	8,116
Balod	738	738	273	11,836	4
Kabirdham	836	836	260	14,115	4,168
Rajnandgaon	865	865	2	35	0
Khairagarh- Chhuikhadan- Gandai	399	399	108	6,974	4,960
Mohla-Manpur- An.Chowki	323	323	30	247	200
Bemetara	535	535	314	15,515	9,110
Durg	169	169	50	333	27
Kondagaon	1073	1073	800	74,866	65,341
Guarela Pendra-	176	176	1	1	0

Marwahi					
Narayanpur	474	474	79	3,046	921
Bilaspur	603	603	0	0	0
Dakshin-Bastar-Dantewada	117	117	42	286	0
Uttar-Bastar-Kanker	921	921	0	0	0
Jashpur	470	470	131	19,938	2
Mungeli	655	655	30	2,033	404
Bastar	452	452	62	3,211	1,370
Sukma	685	685	0	0	0
Raigarh	155	155	1	3	0
Bijapur	257	257	96	572	52
Raipur	268	268	117	1,155	457
Total	15791	15791	3,921	3,20,313	1,77,378

Gujarat

District	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
AHMEDABAD	448	448	343	155763	102702
AMRELI	595	595	310	24907	6371
ARVALLI	480	480	438	50649	35929
ANAND	309	309	284	107997	81357
KACHCHH	837	837	457	62361	31906
KHEDA	498	498	394	111753	72573
GANDHINAGAR	245	245	130	43829	14726
GIR SOMNATH	334	334	295	33907	18557
Chhotaudepur	302	275	265	26135	16005
JAMNAGAR	403	403	377	29067	23616
JUNAGADH	506	494	377	44327	28730

Dang	297	297	285	17693	16523
TAPI	409	409	317	22099	7733
DAHOD	108	108	104	6173	1705
DEVBHUMI DWARKA	247	247	195	15340	14228
NARMADA	491	481	379	45145	30792
NAVSARI	226	226	178	15389	9210
PANCHMAHAL	329	329	282	19314	7301
PATAN	505	505	386	83943	60325
PORBANDAR	142	142	74	10198	8832
BANASKANTHA	783	783	559	111103	117506
BOTAD	179	179	133	20350	12812
BHARUCH	639	639	546	79973	56831
BHAVNAGAR	664	664	612	71795	43048
MAHISAGAR	472	472	352	19853	9809
MAHESANA	586	586	507	167574	124607
MORBI	328	328	220	33664	23876
RAJKOT	573	573	526	83286	56882
VADODARA	574	574	509	81602	65646
Valsad	304	304	215	15961	3180
Vav-Tharad	409	409	331	49003	54448
SABARKANTHA	535	535	431	86224	27743
SURAT	633	633	368	48921	46714
SURENDRANAGAR	559	559	445	67461	39241
Total	14951	14900	11624	1862759	1271464

Jharkhand

District	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
Khunti	757	240	0	0	0

Karnataka

District	Targeted Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
Ramanagar	788	788	778	2,13,762	43,320
Tumkur	2,721	2,721	843	1,62,522	51,958
Hassan	2,386	2,386	666	81,066	59,374
Belgaum	1,326	1,326	99	43,625	17,328
Uttara Kannada	596	596	28	3,133	-
Dakshina Kannada	84	84	81	10,152	2,605
Mysore	1,307	1,307	544	1,65,388	55,386
Dharwad	370	370	52	17,465	12,069
Shivamogga	1,567	1,567	160	1,139	-
Bagalkote	605	605	27	0	-
Udupi	3	3	0	0	-
Haveri	688	688	7	0	-
Bengaluru Urban	0	0	0	0	-
Bengaluru Rural	1,056	797	117	0	-
Mandya	1,478	1,475	125	0	-
Davangere	864	801	274	76,725	26,391
Gadag	343	341	19	7,996	3,980
Koppal	637	632	105	40,802	22,935
Vijayapura	694	684	74	36,686	12,264
Kalburgi	938	937	182	81,282	7,894
Raichur	874	873	133	45,466	12,742
Yadgir	527	524	40	14,888	2,174
Vijayanagar	362	362	34	12,011	716
Chikkaballapura	1,552	1,540	107	0	-

Kolar	1,825	1,817	230	20,364	2,136
Chitradurga	1,113	1,101	225	17,520	2,243
Chamarajanagar	484	433	20	150	-
Chikkamagalur	1,149	462	75	7,331	1,357
Kodagu	522	0	0	0	-
Bidar	586	570	10	0	-
Bellary	308	308	16	890	-
Total	27,753	26,098	5,071	10,60,363	3,36,872

Madhya Pradesh

District	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
Mandsaur	910	910	888	277169	224621
Sagar	1733	1733	1707	300365	300432
Ujjain	1091	1091	1089	262345	262025
Khargone West Nimar	870	870	855	219159	220593
Khandwa East Nimar	616	616	621	226636	194318
Chhatarpur	1071	1071	1033	237467	143743
Seoni	1518	1518	1483	215558	209107
Jabalpur	1292	1292	1280	198623	200574
Dewas	963	963	960	189835	190235
Sehore	936	936	932	194057	192835
Vidisha	1492	1492	1465	188336	81698
Rajgarh	1562	1562	1479	175633	153312
Damoh	1077	1077	1031	187259	120169
Ratlam	676	676	664	152199	152132
Shajapur	588	588	577	157707	158871
Narsinghpur	926	926	919	149574	115761

Chhindwara	1726	1726	1484	180604	167773
Shivpuri	1177	1177	1152	215343	200449
Balaghat	1110	1110	1098	202896	123607
Katni	840	840	839	151328	149919
Neemuch	614	614	614	147988	65455
Dhar	1104	1104	1051	172023	157787
Raisen	1277	1277	1272	154132	134795
Datia	599	599	574	132239	62434
Betul	1201	1201	1200	174038	141939
Indore	562	562	540	129242	115004
Bhind	883	883	796	171808	139002
Tikamgarh	574	574	492	117584	108255
Burhanpur	209	209	208	98988	98988
Agar-Malwa	490	490	480	98599	98799
Mandla	1198	1198	1093	113977	111633
Narmadapuram	830	830	779	123165	85813
Panna	937	937	739	122000	92550
Guna	990	990	977	79341	46409
Sheopur	448	448	430	73714	35994
Morena	727	727	681	136881	83799
Harda	405	405	401	56690	56944
Bhopal	440	440	418	61452	47706
Dindori	786	786	778	69802	69736
Ashoknagar	696	696	682	58949	45545
Satna	1213	1213	816	65187	59470
Gwalior	506	506	410	71945	58737
Niwadi	228	228	215	52407	47212
Barwani	394	394	348	65653	55002
Jhabua	397	397	396	39690	39690
Pandhurna	241	241	212	47247	29515

Rewa	580	580	504	38367	4614
Maihar	330	330	267	22724	19411
Sidhi	487	487	441	10021	9911
Umaria	214	214	203	6495	6577
Singrauli	580	580	501	6953	7279
Shahdol	197	197	195	5101	5115
Alirajpur	227	227	197	6020	3845
Anuppur	168	168	164	3814	4079
Mauganj	121	121	101	3073	1737
Total	43014	43014	40731	6819402	5418319

Maharashtra

District	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
Akola	839	835	723	136083	136083
Amravati	1521	1521	1162	245637	245637
Buldhana	1233	1224	983	233694	233694
Yavatmal	1795	1795	1440	304673	304673
Washim	689	680	410	102887	102887
Thane	773	772	617	85417	85417
Palghar	850	843	677	70469	70469
Ratnagiri	654	654	286	18061	18061
Raigad	1755	1748	1054	124389	124389
Sindhudurg	57	55	12	1085	1085
Chhatrapati Sambhajnagar	1298	1291	818	130675	130675
Jalna	947	947	443	82196	82196
Dharashiv	725	725	303	49795	49795
Nanded	1431	1427	895	160371	160371
Parbhani	828	828	501	103670	103670

Beed	1350	1344	371	54677	54677
Latur	869	869	564	91330	91330
Hingoli	652	652	371	87867	87867
Gadchiroli	1519	1509	1026	75392	75392
Gondia	866	866	646	90442	90442
Chandrapur	1396	1391	1139	210169	210169
Nagpur	1553	1550	1300	169696	169696
Bhandara	792	791	622	110339	110339
Wardha	869	869	702	113372	113372
Ahilyanagar	1572	1570	908	97268	97268
Jalgaon	1484	1480	859	193870	193870
Dhule	605	605	185	43853	43853
Nandurbar	666	666	412	119089	119089
Nashik	1940	1931	1100	157271	157271
Kolhapur	1223	1223	679	112426	112426
Pune	1647	1647	824	107458	107458
Sangli	737	737	415	81509	81509
Satara	1592	1592	688	108352	108352
Solapur	1092	1092	522	97461	97461
Total	37819	37729	23657	3970943	3970943

Odisha

District	Notified Villages	Drone Flying Completed Villages	Number of villages for which property card prepared	Number of property cards prepared	Number of property cards distributed
Rayagada	2347	2347	42	3596	3596
Jharsugada	320	320			
Dhenkanala	12	12			
Gajapati	21	21			
Nabrangpur	24	24			
Total	2724	2724	42	3596	3596

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Un-Starred Question 2553 answered on 04.08.2026 regarding 'SVAMITVA Scheme'.

State/UT	No. of Loans	Amount Disbursed (₹ Lakh)
Madhya Pradesh	2202	17,777.37
Rajasthan	8808	1,51,967.83
Maharashtra	37	386.96
Ladakh	9	161.18
Mizoram	19	304.5
J&K	29	397.21
Gujarat	43	373
Total	11,147	1,71,368.05
